



MAHATMA GANDHI UNIVERSITY

UGC-Scheme for Trans-disciplinary Research for India's Developing Economy (STRIDE)

School of Indian Legal Thought(SILT) &

Department of Lifelong Learning and Extension (DLLE)

P.D.Hills.P.O, Kottayam, 686560.

UGC-STRIDE

Online

FACULTY

FOR REGISTRATION [CLICK HERE](#)

DEVELOPMENT

PROGRAMME

**Legal Research Methodology:
Interdisciplinary Approaches**

25th April to 01st May 2022

10.00 am to 04:30 pm



Virtual Platform: webex
by CISCO

BRIEF DESCRIPTION OF THE PROGRAMME

Law is the very foundation on which every society and a nation survives and thrives, for which legal education is a sine qua non. The concept of interdisciplinarity is evolved in past few decades in relation to legal research which incorporates insights from other disciplines.

The aim of this UGC-STRIDE FDP is to provide in depth understanding as to how or how not to actually carry out interdisciplinary research. Which guidelines to be formulated from a legal methodological perspective in carrying interdisciplinary research? Which problems might be encountered and in what ways might these be solved?

The translation of legal concepts into empirically measurable concepts might require extensive legal research crossing the boundaries of discipline. The underlying legal theory of the legal provision has to be discerned and the interests involved have to be explicitly identified. Social Science Research and Legal Research have a lot in common however there are some clear demarcations when it comes to the philosophy of using research methods-methodology.

Focus of the UGC-STRIDE FDP

Interdisciplinary approaches in

- a) Legal concepts**
- b) Legal methods**
- c) Research Tools**
- d) Methodological frameworks.**

- ⊙ To develop a comprehensive understanding of paradigm shifts in legal education in India and across the globe.
- ⊙ Give priority to methods of teaching in legal studies and the pedagogical shifts in legal studies.
- ⊙ Interdisciplinary nature of legal research and the Intersectionalities framework
- ⊙ Specific focus on the questions of social justice and feminist legal methodologies.
- ⊙ Significance to qualitative and quantitative methods in legal research.
- ⊙ Focus on legal writing and importance and patterns of academic writing in legal studies.
- ⊙ Bring out an edited volume on Legal Research Methodology-Interdisciplinary Approaches

Target Group

- = Teachers and Researchers, who are working in the field of legal studies
- = Teachers and Researchers working in an interdisciplinary frame work on issues of ethics, social justice, customary laws, human rights, social exclusion and administrative process.

Duration

This is seven day programme Scheduled from 25th April to 1st May 2022 and will be conducted in different sessions from 10:00 am to 04:30 pm.

Mode of Workshop

Workshop will be conducted through the Virtual Platform, Webex.

Certification

On successful completion of the programme, participants will receive certificates on E-mail.

Registration Fee

INR. 500/-(Rupees Five Hundred Only)

Bank Details

UGC Stride Component-I,
A/C NO.39226012194,
IFSC Code: SBIN0070669,
M.G.University Campus Branch,
P.B.NO.4, P.D.Hills.P.O., Kottayam-686560.

Dates to be noted

Registration starts on: 13th April 2022.
Last date for Registration: 22th April 2022.
Date of confirmation: 23rd April 2022

Principal Organiser

Dr.Abhilash Babu

Director, School of Social Sciences,
STRIDE Coordinator
Mahatma Gandhi University, Kottayam
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Co-Organiser

Prof. (Dr.) Bismi Gopalakrishnan

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**For More Details,
Please Contact**

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Organizing Team

Bindu.K.Pazhoor Section Officer , DLLE
Sharimol M.S. Project Associates DLLE
Sruthymol K .J ”
Shareshkumar M S ”
Rubin Thomas John, Faculty, SILT.
Research Scholars & LL.M Students, SILT.

DAY:01 25th April 2022 [Monday]

Session 01 - [09:30 Am to 11:45 Am]

INAUGURAL SESSION



Welcome

Prof.(Dr.)Bismi Gopalakrishnan
Dean, Faculty of Law
Mahatma Gandhi University and
University of Kerala
Head, Dept of Lifelong Learning and Extension



Presidential Address

Dr.Abhilash Babu
Director, School of Social Sciences,
UGC-STRIDE Coordinator
Mahatma Gandhi University, Kottayam



Inagural Address

Prof.(Dr.)Sabu Thomas
Honourable Vice-Chancellor
Mahatma Gandhi University
Kottayam, Kerala.



Guest of Honour

Prof.(Dr.)K.C.Sunny
Honourable Vice-Chancellor
The National University of Advanced
Legal Studies, Kochi, Kerala.



Special address

Prof.(Dr.)Gowri Ramesh
Principal
Chennai.Dr.Ambedkar
Government Law College
Puthupakkam, Tamilnadu.



Vote of Thanks

Dr.Arathi P.M
Assistant Professor
School of Indian Legal Thought
Mahatma Gandhi University

LEGAL EDUCATION AND LEGAL TEACHING- AN OVERVIEW

Session 02 - [12: 00 Pm to 01:30 Pm]



Prof.(Dr.) S.Shanthakumar

Director, Gujarat National Law University
Gandhinagar, Gujarat.

Topic: **Legal Education in Globalised World:
Preparing the Next Generation
Lawyer and Law Teacher**

Session 03 - [02: 30 Pm to 04:30 Pm]



Prof.(Dr.) David Ambrose

Dean , Professor and Head(Rtd)
Department of Legal Studies,
University of Madras

Topic: **Interdisciplinary Research-
Nature and Scope in Law Teaching and Research**

DAY:02 26th April 2022 [Tuesday]

INTRODUCTION TO LEGAL RESEARCH & PUBLISHING

Session 01 - [10:00 Am to 11:30 Am]



Prof.(Dr.) Tony George Puthucherril

Professor,
O.P. Jindal Global Law School Soniput, Haryana

Topic: *Publishing in Scopus Indexed Journals: Do's and Don'ts.*



Dr. Anuja S

Former Faculty, National Law school of India University, Bengaluru & Ramaiah College of Law

Topic: *Asking Women's Question In Legal Research*

Session 03 - [02:30 Pm to 04:30 Pm]



Prof.(Dr.) Azim Khan B. Pathan

Professor and Head,
GD Goenka University, Haryana

Topic: *Interdisciplinary and Doctrinal Approach in Contemporary Legal Research*

DAY:03 27th April 2022 [Wednesday]

LAW TEACHING, CITATION, ACADEMIC WRITING

Session 01 - [10: 00 Am to 11:30 Am]



Prof. (Dr.) V. K. Ahuja

Vice-Chancellor
National Law University and Judicial Academy, Assam

Topic: *How to Prepare and Deliver a Lecture?*

Session 02 - [12: 00 Pm to 01:30 Pm]



Prof.(Dr.) G.B.Reddy

Dean and Professor
Department of Law
Osmania University, Hyderabad.

Topic: *Basic Legal Citation- What and Why ?*

Session 03 - [02: 30 Pm to 04:30 Pm]



Prof. (Dr.) Shashikala Gurpur

Director of Symbiosis Law School, Pune, and
Dean, Faculty of Law,
Symbiosis International University
Former Member of the Law Commission of India

Topic: *Contemporary Dimensions of Legal and Academic Writing in Legal Studies*

DAY:04 28th April 2022 [Thursday]

LEGAL RESEARCH AND LAW TEACHING : NEW AVENUES AND NEW PERSPECTIVES

Session 01 - [10:00 Am to 11:30 Am]



Prof.(Dr.)Uday Shankar

Registrar & Professor
Hidayatullah National Law University , Raipur

Topic: *Relevance of Literature
Review in Legal Research*

Session 02 - [12:00 Pm to 01:30 Pm]



Prof. (Dr.) Purvi Pokhariyal

Dean, School of Law, Forensic Justice & Policy Studies,
National Forensic Sciences University, Gujarat

Topic: *Interdisciplinary Teaching Pedagogy*

Session 03 - [02:30 Pm to 04:30 Pm]



Dr.Sandhya Ram

Associate Professor
V.M Salgaocar College of Law
Miramar – Panjim, Goa.

Topic: *Teaching Research and Ethics*

DAY : 05 29th April 2022 [Friday]

CONTEMPORARY TRENDS IN LEGAL RESEARCH

Session 01 - [09: 30 Am to 11:30 Am]



Prof.(Dr.)Iswhara Bhatt

Vice-Chancellor
Karnataka State Law University ,Hubballi, Karnataka

Topic: *Qualitative Legal Research: Nature,
Significants and Method*

Session 02 - [12: 00 Pm to 01:30 Pm]



Prof.(Dr.)V.Sudesh

Former Vice Chancellor
Bangalore Law University Professor,
University Law College , Bengaluru

Topic: *Questions of Social Justice and
Contemporary Trends in Legal Research*

Session 03 - [02:30 Pm to 04:30 Pm]



Prof.(Dr.)V.Balaji

Professor ,Department of Intenational Law
The Tamilnadu Dr.Ambedkar Law University Chennai

Topic: *Introduction to Legal Research Process*

DAY:06 30th April 2022 [Saturday]

TOOLS OF LEGAL RESEARCH AND TEACHING PEDAGOGY

Session 01 - [10:00 Am to 11:30 Am]



Dr. Anil R. Nair

Associate Professor &
Director
The Centre for Parliamentary Studies and
Law Reforms. NUALS

Topic: *Research and Publication Ethics*

Session 02 - [12:00 Pm to 01:30 Pm]



Dr. R. Haritha Devi

Director
Research and Publication,
The Tamilnadu Ambedkar Law University, Chennai

Topic: *Techniques of Data Collection*

Session 03 - [02:30 Pm to 04:30 Pm]



Prof. (Dr.) Sairam Bhat

Professor of Law
National Law School of India University &
Centre Coordinator,
Centre for Environmental Law Education,
Research and Advocacy (CEERA)

Topic: *Crossing the Boundaries of Legal Studies:
Importance Of Inter-Disciplinarity and
Intersectionalities in Legal Research*

Valedictory Address

04:30-05:30 pm



Prof. (Dr.) G. S. Bajpai

Vice Chancellor
Rajiv Gandhi National University of Law
Patiala Punjab

DAY : 07 01st MAY 2022 [Sunday]

Feedback Session and Presentation

Session - [10:00 Am to 12:30 Pm]

Chaired By



Dr. S. S. Girisankar

Associate Professor
Government Law College, Ernakulam
Director, Centre For Law Governance
and Policy Studies (CLGPS)



Dr. Gireeshkumar J.

Assistant Professor
Department of Law,
Central University of Kerala